

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 514

Dated: 18.07.2017

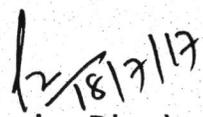
After considering the comparative merit, and suitability of the eligible Officers, the following 08 Civil Judges (Junior Division)/ Munsiffs are promoted as Civil Judges (Senior Division)/Sub Judges on ad-hoc basis:

- i) Sh. Imtiyaz Ahmad Lone;
- ii) Sh. Adnan Syed;
- iii) Sh. Sushil Singh;
- iv) Sh. Arun Kumar Kotwal;
- v) Sh. Khem Raj;
- vi) Sh. Dinesh Gupta;
- vii) Sh. Parvaiz Iqbal;
- viii) Sh. Prem Sagar;

The promotion to the post of Sub Judge in respect of Mr. Imtiyaz Ahmad Lone shall be given effect notionally from the date his immediate junior has been promoted and in the seniority list of Sub Judges he shall figure below Mr. Yashpal Sharma and above Mr. Bashir Ahmad Munshi.

However, the above noted promotions shall be subject to the final outcome of SLP (C)No. 3786/2016 titled Vinod Kumar Bhagat & Ors. Vs. State of Jammu & Kashmir & Ors. which is pending before Hon'ble Supreme Court of India.

BY ORDER

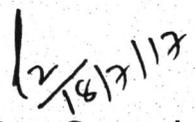

(Sanjay Dhar)
Registrar General

No: 11000-28/GS

Dated: 18.07.2017

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....with the request to place the same before His Lordship for kind information.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. S/Shri _____
6. Chief Accounts Officer, High Court of J&K, Srinagar,
.....for information & necessary action.
7. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
8. Incharge Statistical Section, High Court of J&K, Main Wing, Srinagar
.....for information and necessary action.
9. Office file.


Registrar General